

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Prices of Petrol and Diesel have been made market-determined effective 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of Petrol and Diesel in line with international product prices and other market conditions.

Public Sector OMCs have implemented daily revision of retail selling price of Petrol and Diesel in the entire country effective 16th June, 2017.

(c) and (d) Retail Selling Price (RSP) of Petrol and Diesel in the country are linked to respective international product prices instead of crude oil prices and, at present, public sector OMCs apply Trade Parity Pricing methodology to compute the RSP.

#### **Petrol pumps equipped with ethanol**

†1389. SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Ministry is contemplating to bring petrol pumps equipped with ethanol in order to reduce pollution; and

(b) if so, the details of cities where it is being contemplated in the initial stage?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The Government through Oil Marketing Companies (OMCs), is implementing Ethanol Blended Petrol (EBP) Programme under which, OMCs sell ethanol blended petrol with percentage of ethanol up to 10%, subject to the availability of ethanol. Presently, it is being implemented in 21 States and 4 Union Territories.

#### **Amount spent under PMUY**

1390. SHRI DEREK O'BRIEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the State-wise amount that Government has spent under the Pradhan Mantri Ujjwala Yojana (PMUY) since the inception of the scheme and the details thereof;

(b) the number of LPG connections provided under PMUY in the States of Assam, Arunachal Pradesh, Meghalaya, Mizoram, Nagaland, Tripura, Manipur and Sikkim; and

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†Original notice of the question was received in Hindi.

(c) the steps taken by Government to increase the pace of provision of LPG connections in the above mentioned States?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The Government has re-imbursed ₹ 4751 crore to Oil Marketing Companies (OMCs) on the account of release of LPG connections under Pradhan Mantri Ujjwala Yojana (PMUY) since its implementation.

(b) Details of LPG connections released under PMUY in the States of Assam, Arunachal Pradesh, Meghalaya, Mizoram, Nagaland, Tripura, Manipur and Sikkim as on 01.03.2018 are as under:

Sl. No.	Name of State	Number of connections released
(i)	Assam	9,57,097
(ii)	Arunachal Pradesh	5,628
(iii)	Meghalaya	30,387
(iv)	Mizoram	801
(v)	Nagaland	8,415
(vi)	Tripura	39,217
(vii)	Manipur	28,679
(viii)	Sikkim	663

(c) The pace of release of LPG connections by the OMCs is monitored closely and the Ministry has also taken up with the concerned State Governments in coordination with OMCs to ensure reach of LPG connections to every households. The eligibility list of PMUY has also been expanded recently.

With a view to strengthen the LPG distribution infrastructure in these States, OMCs have recently advertised 111 locations for setting up of LPG distributorships, which are at different stages of commissioning.

#### **Rationalisation of tax and duty structure**

1391. DR. VIKAS MAHATME: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry intends to rationalise the tax and duty structure prevailing in the oil and gas sector;